

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

2

C.P No. 1092/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: HDFC Bank Ltd.  
V/s.  
Jitendra Jain & Ors. (Kamla Real Estate Hub Pvt.Ltd.)

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

NATIONAL COMPANY LAW TRIBUNAL

1.	Shyam Kapadia afw Sankalp Anantwar afw Nishi-the Nambiar	Advocate for financial creditor.
----	--	---



ORDER

TCP No.1092/I&BP/NCLT/MB/MAH/2017

List this matter for further hearing on 18.7.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)